

**Construction of Multi-purpose Dam and Hydrel Project on River Kosi**

5369. SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether in view of acute power shortage, silting of Kosi canal and overflowing of areas within embankments, it is proposed to examine the feasibility of constructing a Multi-purpose Dam and Hydrel Project on river Kosi near Barahkshetra and approach the Government of Nepal for the same; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). The Technical Committee appointed by the Govt. of India to go into the question of siltation of the Eastern Kosi Canal has, in its report of December, 1973, while recommending the various remedial measures for the silt problem of the canal, also suggested that high dam for silt storage in the upper reaches of the Kosi river may be investigated and has further stated that for any such high dam, the life of the dam, the regime of the river between the dam and the Kosi Barrage, and between the flood embankment upstream and down-stream of the barrage would have to be carefully considered. The report of the Committee has been forwarded to the Government of Bihar for necessary action.

**Assistance to Bihar by R.E.C.**

5370. SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Union Government has stopped further grants to Bihar under the Rural Electrification Programme;

(b) if so, the reasons therefor; and

(c) the total allocations made and utilised by Bihar during the last three years?

THE MINISTER OF IRRIGATION AND POWER (SHRI K. C. PANT): (a) and (b). Grants are not given for the Rural Electrification Programme. The Rural Electrification Corporation provides loan assistance, in addition to funds provided in the State plan. The Rural Electrification Corporation has not stopped providing loans to Bihar

(c) The details of loan sanctioned by Rural Electrification Corporation and the amount disbursed to the Bihar State Electricity Board during the last three years are given below:—

Year	Sanctioned by R.E.C.	Disbursed to State Electricity Board
(Rupees in lakhs.)		
1971-72 .	618.45	379.19
1972-73 . .	809.51	404.74
1973-74 . .	772.02	305.40

**Per Capita Availability and Consumption of Power in Bihar**

5371. SHRI BHOGENDRA JHA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) the latest per capita availability and consumption of power for the whole country, for North Bihar and the rest of Bihar respectively; and

(b) what special efforts are being made to bring North Bihar to the level of the rest of Bihar and Bihar as a whole to the All India level?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER SHRI SIDDHESHWAR PRASAD): (a) and (b). The latest

figures for annual per capita consumption of electrical energy are—

All India	94	
North Bihar	10	Approximate
Rest of Bihar	104	ma'c.

Per capita availability of power depends on generating capacity plus possible import over interconnections and cannot be precisely given.

Increase in per capita consumption of electricity requires increase in the use of electricity for industry and agriculture as well as increase in the power availability. Power generation projects aggregating an installed capacity of 465 MW are continuing from the Fourth Plan and further schemes aggregating 530 MW are being taken up in the Fifth Plan in Bihar. Out of this about 225 MW will be added in North Bihar itself. Power availability in North Bihar however, is expected to be stepped up to meet the requirements fully by providing additional interconnections between South and North Bihar.

#### **Recommendations of Miabhoj Tribunal**

5372. SHRI RAJDEO SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the recommendations of Miabhoj Tribunal for 96, 84 and 60 hours duty in 14 days have been accepted;

(b) if so, the reasons why it has not been implemented and the time by which it is to be implemented;

(c) whether it has been implemented or is in course of implementation for Locomen and Guards; and

(d) if so, why the other categories who have peacefully represented have been left out?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) The recommendations of Miabhoj Tribunal regarding hours of work of Railway employees are under Government's consideration.

(b) <sup>and</sup> (d): Do not arise.

**Promotion course for ASM<sub>2</sub> (Gr. Rs. 205—280) to Station Masters' Grade (Northern Railway)**

5373. SHRI RAJDEO SINGH:

Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 4310 on the 11th November, 1973 regarding promotion course for Assistant Station Masters grade (Rs. 205—280) to Station Masters grade (Rs. 205—280) and combined seniority list and state:

(a) whether there is no such promotion course from Assistant Station Master grade Rs. 205—280 in other Railways except Northern Railway.

(b) whether the Railway Board is considering to withdraw the course to bring uniformity on all Indian Railways; and

(c) the reasons for implementation of this course?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Promotion course for Assistant Station Masters in scale Rs. 205—280 for posting as Station Master in the same grade has been prescribed by Northern and Southern Railways.

(b) and (c). The channels of promotion of non-gazetted staff are prescribed by Railway Administration, according to local requirements. Therefore, practice differs from Railway to Railway. There is no proposal to bring about uniformity in this regard.